Selling of riskier assets of loss making banks

- 979. SHRI HISHEY LACHUNGPA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government intends to push loss making banks to sell their riskier assets to larger banks to reduce their capital requirement; and
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) Banks are Board-run entities and take decisions on commercial matters, including regarding sale of their assets, as per policy and decisions approved by their Board or Committee of the Board, subject to laws and regulatory requirements. Government is not involved in banks' decision regarding sale of their assets.

Outstanding taxes by corporate sector

- 980. SHRI K. K. RAGESH: Will the Minister of FINANCE be pleased to State:
- (a) the total outstanding amount of various taxes payable to the exchequer by corporate sector, accumulated during the last four years;
- (b) the list of the top 50 such tax defaulters among corporate sector, including name and amount payable to the exchequer;
- (c) whether any concrete steps are being taken to collect such outstanding tax from such corporate defaulters; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) The total outstanding amount of various taxes payable to exchequer, including corporate sector, for the last four years is as under.

Payable Taxes

(₹ in crore)

Financial Year	Indirect Taxes	Direct Taxes
2015-16	1,88,368	5,47,953
2016-17	2,28,530	6,27,389
2017-18	2,37,651	6,25,750
2018-19 (upto December)	2,59,023	8,07,137